

Pursuant to directions of Hon'ble Supreme Court of India in Writ (Civil) 5/2020
Dated 06-04-2020, following have been nominated Amicus-Curiae regarding VC

Name of Amicus Curiae	Designation	Contact
High Court of J&K, Jammu		
Ms. Monika Kohli	Advocate	9596643678 mona.kohli1@gmail.com
High Court of J&K, Srinagar		
Mr. Faisal Qadri	Advocate	9419018022
District Court Jammu		
Sh. Dewaker Sharma	Advocate	9419225031, 7006601976
District Court Samba		
Sh. Ajay Gupta	Advocate	
District Court Udhampur		
Sh Jaidev Singh Slathia	Advocate	9419160296
District Court Reasi		
Sh. K.K. Dubey	Advocate	9419164223
District Court Kathua		
Sh. Sourav Gupta	Advocate	9086034960
District Court Doda		
Sh. Abdul Wahid	Advocate	9419155508
District Court Kishtwar		
Sh. M.H. Waza	Advocate	9419154045
District Court Ramban		
Sh. T.H. Malik	Advocate	
District Court Rajouri		
Sh. Haq Nawaz Mirza	Advocate	9419170588
District Court Poonch		
Sh. Ifukhar Ahmed Bazmi	Advocate	9622363697
District Court Srinagar		
Sh. Abdul Aziz Teeli	Advocate	9419013409
District Court Ganderbal		
Sh. S.M. Mustahseen	Advocate	
District Court Budgam		
Sh. Javaid Mohammad Hubbi	Advocate	9419006568
District Court Anantnag		
Sh. Fayaz Ahmad Sodagar	Advocate	8825020721
District Court Kulgam		
Sh. Rais Ahmad Dar	Advocate	7006799294
District Court Pulwama		
Sh. Abdul Rashid Thoker	Advocate	9419030171 8491930132 (Whatsapp)
District Court Shopian		
Sh. Mushtaq Ahmad Paul	Advocate	9797970970
District Court Baramulla		
Mrs. Neelofar Masood (District Head Qtr. Baramulla)	Advocate	7006320784
Sh. Irshad Ahmad Dand (District Head Qtr. Sopore)	Advocate	9419462777
District Court Bandipora		
Sh. Jan Mohammad	Advocate	9541597279
District Court Kupwara		
Sh. Raiesul Ahad	Advocate	9419036984
District Court Leh		
Sh. Gonboo Stobgial	Advocate	9419178891
District Court Kargil		
Sh. Khadim Hussain	Advocate	9419977581